

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/117//CAA/2017
NAME OF THE TRANSFEROR : MERCURY MANUFACTURING CO. LTD
NAME OF THE TRANSFERRE : GODREJ & BOYCE MANUFACTURING PVT LTD
UNDER SECTION : 230

S.No. Name (in Capital)	Represented by	Signature
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1) M/s. K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for
Transferor &
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G. Mohan

ORDER

Counsel for the Petitioner present and submitted that the report of RD, OL and Income Tax Authorities are awaited. As per order dated 24.4.2017, compliance has been made by giving notice to the regulators. The proof has been filed by way of an Affidavit coupled with the postal receipts, which has already been placed on record. The representative of the OL prayed for two weeks' time. At request, time is enlarged. Put up on 18.8.2017 at 10.30. A.M.

S. Vijayaraghavan.
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)